

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 511 of 2020

IN THE MATTER OF:

R.K. Associates & Hoteliers Pvt. Ltd.
Through its Director Shri Sharan Bihari Agrawal **...Appellant**

Versus

BW Businessworld Media Pvt. Ltd.
Through its Managing Director **...Respondent**

Present:

For Appellant: Mr. Gagan Gupta, Advocate.

For Respondent: Mr. Petal Chandhok, Ms. Rupali Gupta and Mr. Sudhanshu Pandey, Advocates.

O R D E R
(Through Virtual Mode)

07.10.2020: Written submissions have been filed. Same are taken on record.

List the matter 'for hearing' on **18th November, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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